

Haryana, Indore, Devas, and Ujain in Madhya Pradesh, Gandhinagar and Baroda in Gujarat, Wadgaon, Jejuri, Aurangabad and Nasik in Maharashtra, Zaheerabad, Sangareddy and Rudraram in Andhra Pradesh and Madras in Tamil Nadu. The Committee has submitted its report on 30th November, 1981.

(d) and (e). The Government of Orissa has offered to give land, power and water to set up the proposed industry and similar offers with variations have been received from State Governments of Punjab, Haryana, Gujarat, Madhya Pradesh, Maharashtra, Andhra Pradesh and Tamil Nadu.

A decision on site location is expected to be taken by March 1982.

Coal production upto June, 1981

2697. SHRI CHINTAMANI JENA: Will the Minister of ENERGY be pleased to state:

(a) what are the details regarding the position of total coal production upto 30 June, 1981;

(b) what was the total coal production during the corresponding period last year and the percentage of the requirements of the States and the industries met so far; and

(c) the number of wagons and trucks used for transportation of coal during the above-mentioned period?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):

(a) and (b). Production of coal during April-June '81 was 27.48 million tonnes, as against 25.88 million tonnes, during April-June '80 showing an increase of 1.60 million tonnes or 6.2 per cent over April-June '80 production. Against the estimated average requirement of States and industries (including Railways) of about 31 million tonnes during April-June '81, the actual despatches of coal were 28.05 million tonnes during that period.

(c) The average daily number of coal wagons loaded during April-June '81 was 9050, as against 8582 wagons/day during April-June '80. The quantity of coal despatched by road during April-June '81 was 7.56 million tonnes, as against 7.35 million tonnes in April-June '80.

Power Benefit Accruing from Thein Dam Project

2698. SHRI CHIRANJI LAL SHARMA: Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 1263 on 25th August, 1981 regarding decision on Thein Dam Project and state at what stage is the matter regarding power benefits accruing from the Thein Dam Project?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): The position remains unchanged. A final view has yet to be taken regarding the entitlements of Rajasthan and Haryana in the power benefits from the Thein Dam Project. Work is however in progress.

Appointment of observers to scrutinise voter's list

2699. SHRI CHIRANJI LAL SHARMA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether observers have been appointed to scrutinise Haryana voters' list;

(b) if so, the reasons therefor and names of the constituencies for which observers have been appointed;

(c) whether the work of investigation of voters' list has been completed;

(d) if so, the details of the report submitted by the observers; and

(e) action taken thereon?